

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/3526 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Susil Kumar Sarma,
Presiding officer, STAT, Assam
& Member, MACT No. 1, Kamrup (M), Guwahati.

Dated Guwahati the 28th June 2019.

Sub: Commuted leave.

Ref:- Your letter No. MACT/1299/19 dtd. 26.06.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for commuted leave with full pay for 18 days w.e.f. 29.06.2019 to 16.07.2019, has been granted/rejected, subject to leave admissibility report from the office of the Accountant General (A&E), Assam, Guwahati.

Further, you are allowed to hand over charge of your Court and office to the Member, MACT No. 2, Kamrup, Guwahati and in her absence, to the Member, MACT No. 3, Kamrup, Guwahati, before proceeding on leave.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

3530

Memo NO.HC.VII-70/1993/3527- /A, dated 28.06.19

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A copy of duly filled in leave application of the concerned officer is enclosed herewith for necessary action from your end.
2. The Member, MACT No. 2, Kamrup, Guwahati.
3. The Member, MACT No. 3, Kamrup, Guwahati.
4. ✓ The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdas